

Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	APL No. 20/2020 & IA 2213/2019 (IA 2213/2019 - For interim relief)	West Bengal State Electricity Distribution Company Ltd. VS Central Electricity Regulatory Commission & Anr.	2422/2019 Dated 16/12/2019	21/01/2020		23/01/2020 Court - 2
2	APL No. 21/2020 & IA 116/2020 & IA 117/2020 (IA 116/2020 - For exemption from filling certified copy of impugned order & IA 117/2020 - For interim relief)	BSES Yamuna Power Ltd & Anr. VS Delhi Electricity Regulatory Commission & Ors.	2443/2019 Dated 24/12/2019	21/01/2020		23/01/2020 Court - 2